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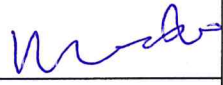

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)Ind/3232/9/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Nirmala K Mondal & another
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Appa Rao	Counsel	veppeturapparao@gmail.com	
P.V. Rama Rao	Counsel	pvrrao1974@gmail.com	


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Shri. V.Appa Rao along with P.V.Rama Rao, learned counsels for the petitioner.

Learned counsel for the petitioner submitted that objections have been complied with. The registry is directed to number the CP. Petitioner is permitted to take personal notice to the respondents and registry is also directed issue notice to the respondents and intimate next date of hearing. Post the case on 18.10.2017

  
Member (Technical)

  
Member (Judicial)